

(b) to (d): Does not arise at this stage in view of answer to (a) above.

[English]

Fera Violation Cases

6590. SHRIM. KRISHNASWAMY:
SHRI RAJENDRA KUMAR
SHARMA:
SHRI RAM TAHAL
CHOUDHARY:
SHRI MOHAMMAD ALI
ASHRAFFATMI:

Will the Minister of FINANCE be pleased to state:

(a) the number of foreign Exchange Regu-

lation Act (FERA) violation cases detected against compaines/individuals during the last three Years, State-wise;

(b) the number of persons arrested in each State in this regard; and

(c) the punitive measures being taken by the Government to prevent such violations in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASEKHARA MURTHY): (a) and (b) The Year-wise statistics showing the number of cases detected and number of person arrested by each Zonal office of the Directorate of Enforcement is given below:-

Zonal Offices	Statement					
	Number of cases detected			Number of Persons arrested		
	1990	1991	1992	1990	1991	1992
1	2	3	4	5	6	7
Bombay	1119	786	799	162	166	71
Delhi	647	445	329	29	43	8
Calcutta	604	257	367	14	21	3
Jalandhar	1984	121	196	21	18	12
Madras	1259	1409	1278	140	88	43
Total	4713	3018	2999	366	336	137

The Directorate at Enforcement do not maintain the data state wise

(c): As and when any instance of FERA violation comes to the notice, the Directorate of Enforcement takes appropriate action (including arrest, penalty, prosecution under the provisions of FERA, and also preventive detention in suitable cases under Conservation of Foreign Exchange and Prevention of smuggling activities Act.

Report of Advisory Committee on Declaration of Goa As Free Trade AREA.

6591. SHRI RAM KAPSE: Will the Minister of COMMERCE be pleased to refer to the reply given on July 10, 1992 to Unstarred Question No. 437 and State:

(a) whether the scrutiny of report of the Advisory Committee has been completed by now;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time which the decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (d): The inter-Ministerial and inter-Governmental consultation on the report of the Advisory Committee on Free Port are at an advanced stage but no time frame can at present be indicated within which a decision is likely to be taken.

[*Translation*]

Subsidy and Loan Facilities to Rubber Cultivators.

6592. SHRIMATI SHEELA GAUTAM:
SHRI RAJESH KUMAR:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have received any representation from the rubber cultivators to increase the amount of subsidy and limit of loan and to continue subsidy on interest;

(b) if so, the reaction of the Government thereto;

(c) Whether the cost of cultivation of rubber has increased several times; and

(d) if so, the steps being taken to ensure that growers get remunerative prices?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) The Board has received representation and demand from Rubber cultivators to increase the quantum of planting grant in commensurate with the increase in cost of cultivation of Rubber and to continue interest subsidy on the extended by the financial institutions.

(b) While the proposal to enhance the existing financial assistance from Rs. 5000/- to Rs. 8000/- per hectare is being processed, it has not been found possible to continue the interest subsidy on the loan under refinance from NABARD. However, to partially compensate this, it is proposed to continue subsidised supply of certain estate inputs.

(c) Yes, Sir. The cost of cultivation for rubber has increased by 15% during the last one year having escalated from Rs. 40,000 to 46,000/- per hectare.

(d) The rubber growers are getting remunerative prices. The Govt. of India is making periodic review of the cost of production and fixing bench mark price for RMA-4 rubber is Rs. 23.45 per kg. Price support operations are